

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006568/2023	LAXMAN YADAV VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DHENKANAL SADAR /379 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000651/2023
2	BLAPL/0006569/2023	TAPAN BHOI @ TAPAN KUMAR BHOI VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BENTKAR (42 MOUZA) UPD CUTTACK /91 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000305/2023
3	BLAPL/0006570/2023	GOUTAM KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /635 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001598/2022
4	BLAPL/0006571/2023	HRUSHI DHARUA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	KHAPRAKHOL /60 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000301/2023
5	BLAPL/0006572/2023	BIPIN KUMAR ROUTRAY @ ROUTARAY VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	KHURDA SADAR /4 /2013 S.D.J.M.,KHURDA(Khordha) GR/0000051/2013
6	BLAPL/0006573/2023	TITU NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHANDRASEKHARPUR /240 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000274/2023
7	BLAPL/0006574/2023	SATYAJIT SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000597/2022
8	BLAPL/0006575/2023	SAMSON MOHAPATRA @ RAJU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /209 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000410/2023
9	BLAPL/0006576/2023	AJAY MOHANTY @ AJAYA KUMAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	JASHIPUR /86 /2023 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR(Mayurbhanj) CT/0000089/2023
10	BLAPL/0006577/2023	SATYANARAYANA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	PATNAGARH /54 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000025/2023
11	BLAPL/0006578/2023	KALI CHARAN SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	RAJGANGPUR /80 /2021 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000010/2022

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12	BLAPL/0006579/2023	SAYEED AKHTAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /162 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000809/2023
13	BLAPL/0006580/2023	GOUTAM @ GAUTAM KUMAR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANDOMUNDA /159 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000002/2023
14	BLAPL/0006581/2023	RAHUL KUMAR ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	ALAKUNDA /1 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000008/2023
15	BLAPL/0006582/2023	BIBHUTI BHUSAN MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ITAMATI /159 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000184/2022
16	BLAPL/0006583/2023	SURAJ BAGHA VS STATE OF ODISHA	JULU KHANSAMA VS	KIAKATA /42 /2023 S.D.J.M.,ATHMALLIK(Anugul) GR/0000498/2023
17	BLAPL/0006584/2023	SANJIB KUMAR BEHERA @ BIJU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /254 /2023 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000336/2023
18	BLAPL/0006585/2023	BISHNU HESS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KUTRA /73 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000093/2022
19	BLAPL/0006586/2023	HARIRAM HARIJAN VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /204 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000648/2023
20	BLAPL/0006587/2023	MAGUNI PRADHAN VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BOLAGARH P.S. /157 /2022 J.M.F.C.,KHURDA(Khordha) GR/0000957/2022
21	BLAPL/0006588/2023	SANGRAM MALLICK VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	BALANGA /169 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000008/2023
22	BLAPL/0006589/2023	NAFEESH KHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000021/2023
23	BLAPL/0006590/2023	DAMBRUDHAR MAJHI	HIMANSHU BHUSAN DASH	SPL.TASK FORCE /12 /2023

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		VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada) GR/0000335/2023
24	BLAPL/0006591/2023	TUNGA @ BIJAY KUMAR NAYAK @ BIJAY NAYAK	JAJATI KESHARI KHUNTIA	BALASORE SADAR /51 /2023
		VS STATE OF ODISHA	VS	SPL.JUDGE,BALASORE(Baleshwar) Spl/0000126/2023
25	BLAPL/0006592/2023	BUDHADEBA PAL	SANJIB KUMAR BHANJADEO	/ /0
		VS STATE OF ODISHA	VS	SPL.JUDGE, CHATRAPUR (GANJAM)(Ganjam) 2(A)CC/0000020/2023
26	BLAPL/0006593/2023	BIREN KUMAR PRADHAN	PAJIT KUMAR PRADHAN	KISINDA /17 /2023
		VS STATE OF ODISHA	VS	S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000108/2023
27	BLAPL/0006594/2023	RAJU SINGH	SANJIB KUMAR BHANJADEO	/ /0
		VS STATE OF ODISHA	VS	SPL.JUDGE, CHATRAPUR (GANJAM)(Ganjam) 2(A)CC/0000021/2023
28	BLAPL/0006595/2023	SAMILAN PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA MODEL /321 /2023
		VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000056/2023
29	BLAPL/0006596/2023	GAUTAM PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA MODEL /321 /2023
		VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000056/2023
30	BLAPL/0006597/2023	KHAGESWAR BEHERA	AMIT BISWAL	MANAMUNDA /134 /2023
		VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000147/2023
31	BLAPL/0006598/2023	PRAFULLA KUMAR TRIPATHY	JYOTIRMAY GUPTA	NIRAKARPUR /128 /2023
		VS STATE OF ODISHA	VS	J.M.F.C,TANGI(Khordha) GR/0000362/2023
32	BLAPL/0006599/2023	MANOJ KUMAR MAHAPATRA	DEBA KUMAR RATH	MAHILA P.S.(BBSR) /146 /2022
		VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0006664/2022
33	BLAPL/0006600/2023	BRAJA KISHORE SUARA @ BAJU	SATYA NARAYAN MISHRA (4)	NANDIPADA /75 /2022
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000044/2022
34	BLAPL/0006601/2023	BIJAYA DIGAL	BHAGABAN MOHANTY	K.NUAGOAN /75 /2021
		VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)

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35	BLAPL/0006602/2023	STATE OF ODISHA SUSANTA MUKHI VS	SK. ZAFARULLA VS	Spl/0000067/2021 MANAMUNDA /129 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh)
36	BLAPL/0006603/2023	STATE OF ODISHA SHAKTIDHAR NAYAK VS	SK. ZAFARULLA VS	Spl/0000142/2023 BALIANTA P.S. /158 /2022 J.M.F.C.,BHUBANESWAR(Khordha)
37	BLAPL/0006604/2023	STATE OF ODISHA RAJA MOLLA VS	SAMVIT MOHANTY VS	GR/0000464/2022 / /0 SPECIAL COURT,CUTTACK(Cuttack)
38	BLAPL/0006605/2023	STATE OF ODISHA YAKUB MOLLA VS	SAMVIT MOHANTY VS	2(A)CC/0000057/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
39	BLAPL/0006606/2023	STATE OF ODISHA AJIT KUMAR RAI VS	DINESH KUMAR MOHANTY VS	2(A)CC/0000056/2023 MAHULPALI /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur)
40	BLAPL/0006607/2023	STATE OF ODISHA JITA BARA @ SAMA @ BUDHUA BARA VS	DINESH KUMAR MOHANTY VS	GR/0000231/2023 BIRMITRAPUR /30 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
41	BLAPL/0006608/2023	STATE OF ODISHA SISIR NAYAK @ SISIRA NAYAK VS	SIDDHARTH GOUTAM DAS VS	Spl/0000022/2022 CHANDRASEKHARPUR /240 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
42	BLAPL/0006609/2023	STATE OF ODISHA SUBAL MOHAPATRA VS	AMITABH NAIK VS	TR/0000274/2023 CHAULIAGANJA /144 /2023 J.M.F.C.(IV),CUTTACK(Cuttack)
43	BLAPL/0006610/2023	STATE OF ODISHA BIBHURANJAN DEHURI VS	BISWORANJAN SWAIN VS	GR/0000581/2023 SONEPUR /47 /2023 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur)
44	BLAPL/0006611/2023	STATE OF ODISHA TIRTHABASI PRADHAN VS	BHARAT BHUSAN ROUSTRAY VS	GR/0000045/2023 KHAMAR /89 /2023 S.D.J.M.,PALLAHARA(Anugul)
45	BLAPL/0006612/2023	STATE OF ODISHA SAKIR KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0000212/2023 BISRA /139 /2022 () //

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46	BLAPL/0006613/2023	DINESH KUMAR BACHHAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SEMILLIGUDA /37 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000041/2023
47	BLAPL/0006614/2023	SANJAY SAHU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 ()
48	BLAPL/0006615/2023	ANIL KUMAR DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// CHAULIAGANJA /144 /2023 ()
49	BLAPL/0006616/2023	PRAMOD ORAM VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /128 /2023 ()
50	BLAPL/0006617/2023	RAHUL @ RAJESH @ SANJIB PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// KUNDHEIGOLA /56 /2018 ()
51	BLAPL/0006618/2023	BIKESHANA BHOINA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// BAUNISUNI /64 /2023 ()
52	BLAPL/0006619/2023	UMESH MEHER VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// / /0 ()
53	BLAPL/0006620/2023	KISAN SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// GOSANINUAGAM /127 /2023 ()
54	BLAPL/0006621/2023	ADWIN DANGRI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// NABARANGAPUR TOWN /204 /2023 ()
55	CMAPL/0000425/2023	DINABANDHU PATRA VS SATYABRATA SAHU,IAS	RAJJEET ROY VS	// // ()
56	CMAPL/0000426/2023	JOGESH CHANDRA MEHER VS STATE OF ODISHA	ADV. VS	// // ()
57	CMP/0000655/2023	ARUN KUMAR DEY	SWARUP KUMAR PATNAIK	//

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		VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
58	CMP/0000656/2023	BARUN KUMAR DEY PAWAN KUMAR AGARWAL	TUSAR KUMAR MISHRA	Fao/0000007/2022
		VS	VS	//
59	CMP/0000657/2023	MAYA AGARWAL PAWAN KUMAR AGARWAL	TUSAR KUMAR MISHRA	//
		VS	VS	//
60	CMP/0000658/2023	KAILASH KUMAR AGARWAL ARDHENDU HARICHANDAN	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
61	CMP/0000659/2023	STATE OF ODISHA DAMBARUDHAR @ DAMBARU PARIDA	BANSHIDHAR BAUG	CS/0001775/2020
		VS	VS	//
62	CMP/0000660/2023	RUKMANI BISWAL KUMATI CHITA	ARABINDA TRIPATHY	//
		VS	VS	DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)
63	CMP/0000661/2023	HEMANTA KUMAR NAIK COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA	Fao/0000039/2022
		VS	VS	//
64	CMP/0000662/2023	PADMINI MAJHI D.ADINARAYAN RAO	LINGARAJ SARANGI	//
		VS	VS	//
65	CONTC/0003845/2023	THE EXECUTIVE OFFICER, NAC ASKA, GANJAM JAYARAM SAHU	ADV	//
		VS	VS	//
66	CONTC/0003846/2023	ASWATHY S., I.A.S. MANAGOBINDA DASH	ADV	//
		VS	VS	//
67	CONTC/0003847/2023	ASWATHY S., I.A.S. BHASKAR CHANDRA SAHOO	ADV	//
		VS	VS	//
68	CONTC/0003848/2023	ASWATHY S., I.A.S. JANAKI PRADHAN	ADV	//
		VS	VS	//

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		ASWATHY S., I.A.S.		//
69	CONTC/0003849/2023	PURNA CHANDRA DASH VS	ADV VS	// 0
		ASWATHY S., I.A.S.		//
70	CONTC/0003850/2023	AKSHAYA KUMAR MOHAPATRA VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
71	CONTC/0003851/2023	SASHIKANTA JENA VS	ADV VS	// 0
		ASWATHY S., I.A.S.		//
72	CONTC/0003852/2023	BIJAYA KUMAR CHOUDHURY VS	ADV VS	// 0
		ASWATHY S., I.A.S.		//
73	CONTC/0003853/2023	DHANESWAR DAS VS	ADV VS	// 0
		ASWATHY S., I.A.S.		//
74	CONTC/0003854/2023	DEBENDRANATH PRADHAN VS	ADV VS	// 0
		ASWATHY S., I.A.S.		//
75	CONTC/0003855/2023	RATNAKAR NAYAK VS	SATYABRATA SATAPATHY VS	// 0
		ASWATHY S., I.A.S.		//
76	CONTC/0003856/2023	ABDUL SATTAR VS	ADV VS	// 0
		DR.BHABANI SHANKAR CHAYANI, COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//
77	CONTC/0003857/2023	AMARDEEP BOHIDAR VS	MANORANJAN PADHI VS	// 0
		PRAMOD KUMAR NAYAK, ENGNR. IN INCHIEF, RURAL WATER SUPPLYAND SANITATION		//
78	CONTC/0003858/2023	ARATI DAS VS	PRADEEP KUMAR DAS VS	// 0
		MS ASWATHY S., I.A.S.		//
79	CONTC/0003859/2023	SRIDHAR PRASAD JENA VS	ADV. VS	// 0
		JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA,		//

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80	CONTC/0003860/2023	API DANGUA VS LOPAMUDRA MOHANTY, REGR., O.U.A.T.	ADV. VS	// ()
81	CONTC/0003861/2023	SARATA CHANDRA MAHARANA VS BINITA SENAPATI, D.E.O., BERHAMPUR	ADV VS	// ()
82	CONTC/0003862/2023	LINGARAJ SAHU VS BINITA SENAPATI, D.E.O., BERHAMPUR	ADV VS	// ()
83	CONTC/0003863/2023	MANASI SINHA VS AMBAR KAR, C.D.O. CUM E.O., ZILLA PARISAD, CUTTACK	ADV VS	// ()
84	CONTC/0003864/2023	RABINDRA KUMAR PARHI VS S.ASWATHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// ()
85	CONTC/0003865/2023	PANCHU PARIDA VS BINITA SENAPATI, D.E.O., BERHAMPUR	ADV VS	// ()
86	CONTC/0003866/2023	RAMA SAHOO VS ANU GARG, I.A.S.	ADV VS	// ()
87	CONTC/0003867/2023	NARAYAN CHANDRA SATAPATHY VS PRATIK SAHOO, O.A.S.	SIVA SANKAR CHAINI VS	// ()
88	CONTC/0003868/2023	TUSAR NAYAK VS LOPAMUDRA MOHANTY, REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	ADV VS	// ()
89	CONTC/0003869/2023	BRAHMANANDA PRADHAN VS LOPAMUDRA MOHANTY, REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	ADV VS	// ()
90	CONTC/0003870/2023	BIJOY KUMAR SINGH VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV VS	// ()
91	CONTC/0003871/2023	DURGA PRASAD SATAPATHY	ADV	//

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		VS	VS	()
92	CONTC/0003872/2023	G.MAITY YATHANAN, PRINCIPAL SECY., H AND UD DEPT. MANAMOHAN OJHA	ADV	//
		VS	VS	()
93	CONTC/0003873/2023	G.MAITY YATHANAN, PRINCIPAL SECY., H AND UD DEPT. KISHORE KUMAR BHANJA	SYAMALENDU PATRNAIK	//
		VS	VS	()
94	CONTC/0003874/2023	DHIREN KUMAR SAHOO, BRANCH MANAGER, HDB FINANCIAL SERVICES LTD. KISHORE KUMAR BHANJA	SYAMALENDU PATRNAIK	//
		VS	VS	()
95	CONTC/0003875/2023	DHIREN KUMAR SAHOO, BRANCH MANAGER, HDB FINANCIAL SERVICES LTD. PRAVAT KUMAR SAHOO	ADV	//
		VS	VS	()
96	CONTC/0003876/2023	ASWATHY S, I.A.S. SANTOSH KUMAR PARHI	ADV	//
		VS	VS	()
97	CONTC/0003877/2023	ARABINDA KUMAR PADHEE, I.A.S. GOURIMANI MALLIK	ADV	//
		VS	VS	()
98	CRLA/0000637/2023	ARABINDA KUMAR PADHEE, I.A.S. MUNA@KAILASH CHANDRA PRADHAN	PRASANNA KUMAR MISHRA	SATYABADI /38 /2023
		VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Puri)
99	CRLA/0000638/2023	STATE OF ODISHA AJAY KUJUR	BISWAJIT NAYAK	TR/0000050/2023
		VS	VS	RAIBAGA /41 /2016
100	CRLA/0000639/2023	STATE OF ODISHA MANMATH KUMAR GARNAIK	BHABANI SHANKAR DASPARIDA	//
		VS	VS	VIGILANCE PS (BERHAMPUR) /6 /2019
101	CRLMC/0002630/2023	STATE OF ODISHA(VIG.) SURYAKANTA BHUTIA	PUSPAMITRA MOHAPATRA	()
		VS	VS	//
102	CRLMC/0002631/2023	STATE OF ODISHA SANTOSH KUMAR TRIPATHY	ARJEET MISHRA	MOTANGA /2 /2023
		VS	VS	J.M.F.C.,DHENKANAL(Dhenkanal)
				GR/0000003/2023
				JAJPUR ROAD /494 /2022
				J.M.F.C.,JAJPUR ROAD(Jajapur)

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103	CRLMC/0002632/2023	STATE OF ODISHA NARESH KUMAR SENAPATI VS	SUDEEP KUMAR SARANGI VS	CRMC/0000015/2023 RANPUR /177 /2022 J.M.F.C.,RANPUR(Nayagarh)
104	CRLMC/0002633/2023	STATE OF ODISHA AJAY KUMAR JENA@ENDUKA VS	SAROJ KUMAR DASH VS	GR/0000265/2022 NIHALPRASAD /141 /2020 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)
105	CRLMC/0002634/2023	STATE OF ODISHA M/S.ORISSA HOMES PVT.LTD. VS	TARUNKANTA PATTANAYAK VS	CT/0000029/2023 EOW,BHUBANESWAR /2 /2018 PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
106	CRLMC/0002635/2023	STATE OF ODISHA CHANDU@RABI SENAPATI VS	SATYA NARAYAN MISHRA 4 VS	CT/0000003/2018 BASUDEVPUR /157 /2011 J.M.F.C.,BASUDEVPUR(Bhadrak)
107	CRLMC/0002636/2023	STATE OF ODISHA SANJAY KUMAR SAHOO VS	ANSHUMAN RAY VS	GR/0000228/2011 NARASINGHPUR /61 /2012 () //
108	CRLMC/0002637/2023	STATE OF ODISHA SOUMYA NARAYAN MOHANTY VS	AMLAN SHAKTI PAUL VS	KHURDA P.S. /669 /2022 () //
109	CRLMC/0002638/2023	STATE OF ODISHA ANTIA @ ANTARYAMI DAS VS	PRIYA RANJAN SINGH VS	TIRTOL /158 /2010 () //
110	CRLMC/0002639/2023	STATE OF ODISHA KALANDI BEHERA VS	LAXMIDHAR DASH VS	// () //
111	CRLMC/0002640/2023	STATE OF ODISHA EKADASIA SAHU VS	SIDHARTHA DAS VS	// () //
112	CRLMC/0002641/2023	STATE OF ODISHA NIRAKAR MEHER VS	TRILOCHAN NANDA VS	BANGOMUNDA /45 /2012 ASST. SESSIONS JUDGE,KANTABANJI(Balangir)
113	CRLMC/0002642/2023	STATE OF ODISHA BAPI @ PINTU @ PRADEEP @ DEEPAK PRADHAN @ VS STATE OF ORISSA	DEEPAK BHUSAN PRADHAN VS	SC/0000083/2013 INDUASTRIAL,NISA /24 /2010 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMC/0002643/2023	CHINMAYA MALLICK@CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	AKTYA NARAYAN MISHRA (4) VS	NAIKANI-DIHI /110 /2017 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000318/2017
115	CRLMC/0002644/2023	SANKAR DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /224 /2016 () //
116	CRLMC/0002645/2023	SAYED MANWAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BIDANASI /222 /2022 () //
117	CRLMC/0002646/2023	SUMANA PATI VS BASANTA KUMAR PANDA	CHINMAYA MISHRA VS	/ /0 EXECUTIVE MAGISTRATE,BBSR(Khordha) CRMC/0000591/2023
118	CRLMP/0001146/2023	DURGA PRASAD MALLICK VS STATE OF ODISHA	SANJAY KUMAR PATTANAYAK VS	/ /0 () //
119	CRLMP/0001147/2023	MINATI SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	/ /0 () //
120	CRLMP/0001148/2023	BISWESWAR LENKA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 () //
121	CRLMP/0001149/2023	SAILABALA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	SALIPUR /54 /2023 () //
122	CRLMP/0001150/2023	YUDHISTIR BIDIKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SAHID NAGAR P.S. /576 /2022 () //
123	CRLMP/0001151/2023	JYOTSHNA MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
124	CRLMP/0001152/2023	RASHMITA BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	MAHILA P.S. BUXIBAZAR /37 /2023 () //
125	CRLMP/0001153/2023	MAMATA SAMANTARAY	JAYADEBA BEHERA	/ /0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMP/0001154/2023	STATE OF ODISHA SUJATA DASH	PRAVAT KUMAR NAYAK	// NAYAPALLI P.S. /187 /2016
		VS	VS	()
127	CRLMP/0001155/2023	STATE OF ODISHA PRADYUMNA CHOUDHURY	RAKESH KUMAR SARANGI	// / /0
		VS	VS	()
128	CRLMP/0001156/2023	STATE OF ODISHA GADADHAR JENA	BHABANI SANKAR MISHRA	// ALAKUNDA /59 /2023
		VS	VS	()
129	CRLMP/0001157/2023	STATE OF ODISHA RAMESH DAS	AMBUJA KUMAR DAS	// / /0
		VS	VS	()
130	CRLREV/0000308/2023	STATE OF ODISHA NARENDRA NAIK@BEDA	BIJAYA KUMAR NAYAK (3)	// DASPALLA /139 /2013
		VS	VS	()
131	CRLREV/0000309/2023	STATE OF ODISHA SASANKA SEKHAR ACHARYA	LAXMIDHAR MAHAPATRA	// DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh)
		VS	VS	()
132	CRLREV/0000310/2023	SAUVAGYA KUMAR CHAMPATY	JAYDEEP PAL	// CRA/0000032/2022
		PRIYANATH DAS		/ /0
133	ITA/0000059/2023	STATE OF ODISHA PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T)	// SINGLA /43 /2006
		VS	VS	()
134	ITA/0000060/2023	M/S. KELLA TRADING COMPANY(HUF) PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T)	// / /0
		VS	VS	()
135	ITA/0000061/2023	BASANTA KUMAR DAS PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR	SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T)	// / /0
		VS	VS	()
136	MACA/0000563/2023	BASANTA KUMAR DAS M/S GO DIGIT GENERAL INSURANCE CO. LTD	AMARENDRA KUMAR PANDA	// / /0
		VS	VS	()
				I MACT,BALASORE(Baleshwar)

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	MACA/0000564/2023	SANJULATA DAS TATA AIG GENERAL INSURANCE CO.LTD., KOLKATAVIJIT PATNAIK VS	VS	Mac/0000170/2020 // VTH M.A.C.T. MAYURBHANJ,BARIPADA(Mayurbhanj)
138	RSA/0000228/2023	SAITANAYA PRASANTI JYOTSNA SABU@ MUDULI SUBALA RANA VS	TUSAR KUMAR MISHRA VS	Mac/0000083/2018 // A.D.J.,KHURDA(Khordha)
139	RSA/0000229/2023	KUMA RANA @ SENAPATI SUNDARMANI HIMIRIKA VS	SOUBHAGYA KUMAR DASH VS	RFA/0000043/2018 // DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada)
140	RSA/0000230/2023	PULSING URLAKA SUNDARMANI HIMIRIKA VS	SOUBHAGYA KUMAR DASH VS	RFA/0000001/2018 // DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada)
141	TRP(C)/0000209/2023	PULSING URLAKA PUNNYAPRAVA BARIK VS	SATYA NARAYAN MISHRA 4 VS	RFA/0000007/2015 // JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)
142	TRP(C)/0000210/2023	MANOJ KUMAR BARIK DIPA@SUDHASMITA DAS VS	PRABIR KUMAR RAY VS	CP/0000151/2022 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
143	WA/0001310/2023	SUBRATA DAS GANESH KUMAR NAYAK VS	PRAFULLA CHANDRA ACHARYA VS	CP/0000422/2022 // ()
144	WA/0001311/2023	STATE OF ODISHA GAYATRI DEVI AGARWAL VS	JIBAN RANJAN DASH VS	// // ()
145	WA/0001312/2023	MEMBER BOARD OF REVENUE,ODISHA STATE OF ODISHA VS	SUKUMAR GHOSH,A.G.A VS	// // ()
146	WA/0001313/2023	BRAJA KISHORE BISWAL STATE OF ODISHA VS	SUKUMAR GHOSH,A.G.A VS	// // ()
147	WA/0001314/2023	RAMA CHANDRA BHOI JYOTI BHUSAN MISHRA VS	ABHIRAM SWAIN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001315/2023	STATE OF ODISHA VS BRAHMANANDA TRIPATHY	SUKUMAR GHOSH,A.G.A VS	// 0 //
149	WA/0001316/2023	STATE OF ODISHA VS KHIROD CHANDRA DAS	SUKUMAR GHOSH,A.G.A VS	// 0 //
150	WA/0001317/2023	STATE OF ODISHA VS PRAFULLA CHANDRA PANDA	SUKUMAR GHOSH, A.G.A. VS	// 0 //
151	WP(C)/0018643/2023	BHIMSEN BARIK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
152	WP(C)/0018644/2023	DR.PRANAYA NANDA SWAIN VS A.O. UNION BANK OF INDIA	ARIJEET MISHRA VS	// 0 //
153	WP(C)/0018645/2023	TAPAN KUMAR BEHERA VS COLLECTOR, BALASORE	SARAT CHANDRA MEKAP VS	// 0 //
154	WP(C)/0018646/2023	M/S.BAJRAGBALI RE ROLLERS (P) LTD. ROURKELA AVIJIT PATNAIK VS OERC, KHURDA	VS	// 0 //
155	WP(C)/0018647/2023	SWADHIN KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
156	WP(C)/0018648/2023	CHANDAN KUMAR DAS VS THE SECY., ODISHA STAFF SELECTION COMMISSION, BBSR	SUMIT KUMAR MOHANTY VS	// 0 //
157	WP(C)/0018649/2023	MANJULATA CHHATOI VS TAHASILDAR, ASTAARANG	DEBAJYOTI CHATERJEE VS	// 0 //
158	WP(C)/0018650/2023	ANTARYAMI MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
159	WP(C)/0018651/2023	BIRANCHI KUMAR MOHANTY	ARIJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0018652/2023	STATE OF ODISHA SRINIBAS JENA	AMITABH MISHRA	//
		VS	VS	0
161	WP(C)/0018653/2023	STATE OF ODISHA SUJIT KUMAR SAHOO	ARIJEET MISHRA	//
		VS	VS	0
162	WP(C)/0018654/2023	STATE OF ODISHA BISWA RANJAN PARIDA	AMITABH MISHRA	//
		VS	VS	0
163	WP(C)/0018655/2023	STATE OF ODISHA SRINIBAS JENA	AMITABH MISHRA	//
		VS	VS	0
164	WP(C)/0018656/2023	STATE OF ODISHA M/S SATPATHY ASSOCIATES, BARGARH	SAILABALA JENA	//
		VS	VS	0
165	WP(C)/0018657/2023	UNION BANK OF INDIA, MUMBAI SUDHANSU JENA	AMITABH MISHRA	//
		VS	VS	0
166	WP(C)/0018658/2023	STATE OF ODISHA JAGANNATH BISOI	RAMESH CHANDRA SWAIN	//
		VS	VS	0
167	WP(C)/0018659/2023	STATE OF ODISHA JAYASINGH BEHERA	NIRANJAN PANDA	//
		VS	VS	0
168	WP(C)/0018660/2023	STATE OF ODISHA SAMIR KUMAR NAYAK	NIRANJAN PANDA	//
		VS	VS	0
169	WP(C)/0018661/2023	STATE OF ODISHA BUDU KHARA	RAMESH CHANDRA SWAIN	//
		VS	VS	0
170	WP(C)/0018662/2023	STATE OF ODISHA BHARAT CHANDRA BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0018663/2023	STATE OF ODISHA JUBARAJ SAMAL VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //
172	WP(C)/0018664/2023	SADANANDA DAS VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
173	WP(C)/0018665/2023	JAYANT KUMAR POI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
174	WP(C)/0018666/2023	RAJASHREE RATH VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
175	WP(C)/0018667/2023	M/S. SURESH AGRAWAL AND CO, KALAHANDI VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	// 0 //
176	WP(C)/0018668/2023	KABIRAJ SAMAL VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
177	WP(C)/0018669/2023	CHANDAN KUMAR GIRI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
178	WP(C)/0018670/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
179	WP(C)/0018671/2023	ABHAYA KUMAR ROUT VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
180	WP(C)/0018672/2023	LALU CHANDRA NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
181	WP(C)/0018673/2023	GAJARAJ SAMAL VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0018674/2023	LINGARAJ PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
183	WP(C)/0018675/2023	PITAMBAR KHARA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
184	WP(C)/0018676/2023	BIBUDDHENDU SAMAL VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
185	WP(C)/0018677/2023	ZONAL MANAGER, UCO BANK, BALASORE VS BIDHYADHAR MALLICK	SUBRAT MISHRA VS	// 0 //
186	WP(C)/0018678/2023	DINESH AGARWAL VS M/S PEGASUS ASSETS RECONSTRUCTIONS PVT. LTD., MUMBAI	DIGAMBARA MISHRA VS	// 0 //
187	WP(C)/0018679/2023	TRINATH NAYAK VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	GUNAKAR MISHRA VS	// 0 //
188	WP(C)/0018680/2023	TUSAR KANTA DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
189	WP(C)/0018681/2023	RAMAKRUSHNA DIKHIT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
190	WP(C)/0018682/2023	JAGAL KUMAR SOREN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
191	WP(C)/0018683/2023	SUNADHAR BAKA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
192	WP(C)/0018684/2023	KAILASH CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
193	WP(C)/0018685/2023	CHANDRA SEKHAR DAS	SUBHRANSU BHUSAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0018686/2023	THE PRINCIPAL UDALA COLLEGE, UDALA	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0018687/2023	BHAGABATIPUR PANI PANCHAYAT, PURI	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0018688/2023	MANMOHAN BHUINBAL	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0018689/2023	KAMAL DHARUA	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0018690/2023	MULIA PRADHAN	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0018691/2023	JANAK KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
200	WP(C)/0018692/2023	PURNA CHANDRA BEHERA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0018693/2023	BIBHUTI BHUSAN MANDAL	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0018694/2023	PADMA CHARAN MOHANTY	KABIRAJ PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0018695/2023	RABINDRA KUMAR SAHOO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0018696/2023	ADWAIT KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0018697/2023	UNION OF INDIA BERABOI PANI PANCHAYAT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //
206	WP(C)/0018698/2023	RANJITA JENA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
207	WP(C)/0018699/2023	MOHAN MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
208	WP(C)/0018700/2023	DINAKRUSHNA DALEI VS COLLECTOR, MAYURBHANJ	NIRANJAN LENKA VS	// 0 //
209	WP(C)/0018701/2023	MANORAMA DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
210	WP(C)/0018702/2023	PADMALOCHAN NAIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
211	WP(C)/0018703/2023	BHIMSEN PUJARI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
212	WP(C)/0018704/2023	GANESH RAM AGRAWAL VS MD, ODISHA STATE WAREHOUSING CORP., BBSR	ANJAN KUMAR BISWAL VS	// 0 //
213	WP(C)/0018705/2023	DUSMANTA KUMAR DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
214	WP(C)/0018706/2023	BALANGA PANI PANCHAYAT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
215	WP(C)/0018707/2023	SWAPNESWAR BHATTA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0018708/2023	KALANDI SETHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
217	WP(C)/0018709/2023	KEJRIWAL AND ASSOCIATES, BBSR VS ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	PRASANTA KUMAR SAHOO VS	// 0 //
218	WP(C)/0018710/2023	DIBYA RANJAN DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
219	WP(C)/0018711/2023	MANOJ PARIDA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
220	WP(C)/0018712/2023	BABULAL AGRAWAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
221	WP(C)/0018713/2023	PARBATIPUR PANI PANCHAYAT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
222	WP(C)/0018714/2023	B.KRISHNA RAO DORA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
223	WP(C)/0018715/2023	SUNIL KU. DUTTA VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
224	WP(C)/0018716/2023	RAGHUNATH DAKUA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
225	WP(C)/0018717/2023	AJU PRASAD MAHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
226	WP(C)/0018718/2023	ANIL KUMAR DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
227	WP(C)/0018719/2023	MAA JAGESWARI PANI PANCHAYAT	HRUDANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018720/2023	AMULYA BISWAS	PRIYA RANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018721/2023	SANGITA MOHANTY	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0018722/2023	BENUDHAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
231	WP(C)/0018723/2023	MANORANJAN PARIDA	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0018724/2023	SANTOSH KUMAR GOND	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0018725/2023	SULATA BISWAS	PRIYARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0018726/2023	M/S. SWATI TRADERS	BISWA KUMAR MISHRA	//
		VS	VS	0
		TPCODL,KHURDA		//
235	WP(C)/0018727/2023	PANKAJ KUMAR MOHANTY	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018728/2023	BISHNU SAHU	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0018729/2023	RATIKANTA MOHANTA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018730/2023	KABI NAYAK	SUDHANSU SEKHAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018731/2023	COLLECTOR,NAYAGARH SUJIT KUMAR BEHERA VS	ANJAN KUMAR BISWAL VS	// // ()
240	WP(C)/0018732/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR PRANA KRUSHNA PATTNAYAK VS	RAMANI KANTA PATTANAİK VS	// // ()
241	WP(C)/0018733/2023	STATE OF ODISHA SARBESWAR SAHOO VS	ROHIT RANJAN RAY VS	// // ()
242	WP(C)/0018734/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	SARATHI JYOTI MOHANTY VS	// // ()
243	WP(C)/0018735/2023	STATE OF ODISHA BIRENDRA MOHAPATRA VS	RINTU NAYAK VS	// // ()
244	WP(C)/0018736/2023	STATE OF ODISHA BASANTA KUMAR PATTNAIK VS	SARATHI JYOTI MOHANTY VS	// // ()
245	WP(C)/0018737/2023	STATE OF ODISHA KUNI ARUKHA VS	SANTOSH KUMAR MAHANTY VS	// // ()
246	WP(C)/0018738/2023	AO AND CHIEF MANAGER, CANARA BANK, GANJAM RAMA CHANDRA SAHOO VS	PRAVU PITYARTHI KUMAR PANDIT VS	// // ()
247	WP(C)/0018739/2023	STATE OF ODISHA UPENDRANATH NAIK VS	SARATHI JYOTI MOHANTY VS	// // ()
248	WP(C)/0018740/2023	STATE OF ODISHA R. SANTOSH KUMAR DORA VS	MANORANJAN PADHY VS	// // ()
249	WP(C)/0018741/2023	DY. GM-CUM-DISCIPLINARY AUTHORITY, INDIAN OVERSEAS BANK, CHENNAI HARAMOHAN BEHERA VS	SUDHIR KUMAR MALLICK VS	// // ()
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0018742/2023	SUDHIRA PRADHAN VS PRAMILA BARIK	SANTOSH KUMAR SAMANTARAY VS	// 0 //
251	WP(C)/0018743/2023	KANAK PANI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
252	WP(C)/0018744/2023	LATA MANJARI SAHOO VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
253	WP(C)/0018745/2023	GANDU SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0018746/2023	DR.BISWANATH AGRAWALA VS ADDL.SECRETARY,STEEL AND MINES DEPT,ODISHA	AVIJIT PAL VS	// 0 //
255	WP(C)/0018747/2023	IMRAN AHMAD SIDDIQUE VS THE AO, BANK OF BARODA, SAMBALPUR	PABITRA KUMAR NAYAK VS	// 0 //
256	WP(C)/0018748/2023	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
257	WP(C)/0018749/2023	TAJUDDIN KHAN VS COMMISSIONER OF STATE TAX, COMMISSIONERATE OF CT AND GST	JAGAMOHAN PATTANAİK VS	// 0 //
258	WP(C)/0018750/2023	RABINDRA NATH PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0018751/2023	RANJAN KUMAR SAMAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
260	WP(C)/0018752/2023	B.SANTUPRIYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0018753/2023	BARENDRA KUMAR NAYAK	TRILOCHAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0018754/2023	MULIA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0018755/2023	LAMBODARA SATAPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018756/2023	MAMATAMAYEE MALLIK	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0018757/2023	BASANTI SENAPATI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0018758/2023	RABINRANATH RAJ	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018759/2023	BHANU PRASAD BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0018760/2023	BISWANATH BEHERA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0018761/2023	MANJULATA NAYAK	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0018762/2023	SATYABRATA BEHERA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0018763/2023	AJJHAL LOGISTICS PVT.LTD	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		MAHANADI COAFIELDS LTD		//
272	WP(C)/0018764/2023	BIDYUTBALA DAS	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0018765/2023	STATE OF ODISHA BHAGIRATHI KAR VS	BIJAYA KUMAR BEHERA VS	// // ()
274	WP(C)/0018766/2023	GOVT. OF ODISHA DHOBA GOUDA VS	SHARMISTHA SAMAL VS	// // ()
275	WP(C)/0018767/2023	STATE OF ODISHA HIMANSHU SHEKHAR SING VS	GYANARANJAN SETHI VS	// // ()
276	WP(C)/0018768/2023	STATE OF ODISHA BABAJI CHARAN OJHA VS	PRASANTA KUMAR MOHANTY VS	// // ()
277	WP(C)/0018769/2023	STATE OF ODISHA SOUMYA RANJAN SAHOO VS	BIJAYA KUMAR PATTANAIAK VS	// // ()
278	WP(C)/0018770/2023	STATE OF ODISHA RANJAN KUMAR PATTANAIAK VS	BISWAJIT NAYAK VS	// // ()
279	WP(C)/0018771/2023	STATE OF ODISHA GANDHI BEHERA VS	SHARMISTHA SAMAL VS	// // ()
280	WP(C)/0018772/2023	STATE OF ODISHA MAA SARASWATI SHG VS	DIPTI RANJAN SWAIN VS	// // ()
281	WP(C)/0018773/2023	STATE OF ODISHA PRAFULLA KUMAR DAKUA VS	SHARMISTHA SAMAL VS	// // ()
282	WP(C)/0018774/2023	STATE OF ODISHA RAJAT KUMAR SAHOO VS	SYAMALENDU PATTNAIAK VS	// // ()
283	WP(C)/0018775/2023	R.T.O., ANGUL SHANKARSAN SAHOO VS THE COMMNR., BMC, BBSR	SANTOSH KUMAR SAMANTARAY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0018776/2023	RAJESH PRASAD VS R.T.O.,JHARSUGUDA	SYAMALENDU PATTNAIK VS	// 0 //
285	WP(C)/0018777/2023	PRANATI DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
286	WP(C)/0018778/2023	KALI PRASAD NANDA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
287	WP(C)/0018779/2023	RABINDRANATH NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	WP(C)/0018780/2023	RASHMI KANTA LENKA VS R.T.O.,TALCHER	SYAMALENDU PATTNAIK VS	// 0 //
289	WP(C)/0018781/2023	KHIROD KUMAR MISHRA VS GOVT. OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
290	WP(C)/0018782/2023	DEBAJANI PATRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
291	WP(C)/0018783/2023	SURJYAMANI RAULA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	WP(C)/0018784/2023	JAYANTI DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	WP(C)/0018785/2023	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
294	WP(C)/0018786/2023	K.TARINI CHARAN PRUSTY VS AO, UTKAL GRAMEEN BANK, PHULBANI	SUBHALAXMI MOHANTY VS	// 0 //
295	WP(C)/0018787/2023	JYOTSNARANI MOHAPATRA	PRATIK DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0018788/2023	HARI KRISHNA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0018789/2023	SURENDRA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0018790/2023	SANTOSH KUMAR SAHOO	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0018791/2023	DHARITREE ENTERPRISES	PRASANT KISHORE RAY	//
		VS	VS	0
		ODISHA STATE WAREHOUSING		//
300	WP(C)/0018792/2023	OMM SINGH CHARAN	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0018793/2023	LINGARAJ SAHOO	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		SRI JAGANNATH TEMPLE, PURI		//
302	WP(C)/0018794/2023	SARATHI RAULO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0018795/2023	SRIKANT@SHREEKANT JAISWAL	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		ROURKELA DEVELOPMENT AUTHORITY		//
304	WP(C)/0018796/2023	ANASUYA ROUT	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0018797/2023	RUDRANARAYAN PADHI	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0018798/2023	BHASKAR SADANGI	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0018799/2023	STATE OF ODISHA DEEPAK KUMAR MAHARANA VS	SHARMISTHA SAMAL VS	// // ()
308	WP(C)/0018800/2023	STATE OF ODISHA SURENDRA NATH NAYAK VS	SHARMISTHA SAMAL VS	// // ()
309	WP(C)/0018801/2023	STATE OF ODISHA SARAT KUMAR DALEI VS	SHARMISTHA SAMAL VS	// // ()
310	WP(C)/0018802/2023	STATE OF ODISHA KRUSHNA PRIYA BISWAL VS	RAMANI KANTA PATTANAİK VS	// // ()
311	WP(C)/0018803/2023	THE ZONAL MANAGER, L.I.C. OF INDIA, BBSR BHAGIRATHI PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
312	WP(C)/0018804/2023	STATE OF ODISHA SRIBATSHA KUMAR SAHOO VS	DILLIP RAY VS	// // ()
313	WP(C)/0018805/2023	STATE OF ODISHA LAXMIDHAR BEURA VS	SHARMISTHA SAMAL VS	// // ()
314	WP(C)/0018806/2023	STATE OF ODISHA SUBASH NAYAK VS	HRUDANANDA MOHAPATRA VS	// // ()
315	WP(C)/0018807/2023	ODISHA POWER TRANSMISSION CORP. LTD., BBSR SADANANDA BEURA VS	SHARMISTHA SAMAL VS	// // ()
316	WP(C)/0018808/2023	STATE OF ODISHA UDAYANATH UDANDARAYA VS	SHARMISTHA SAMAL VS	// // ()
317	WP(C)/0018809/2023	STATE OF ODISHA JOGENDRA SAHU VS	JATESWAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0018810/2023	SURENDRA KUMAR KHUNTIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	WP(C)/0018811/2023	BISWA RANJAN ROUTARAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0018812/2023	SHIBA MALLIK@ SHIBA KUMBHAR VS COLLECTOR, BARGARH	JYOTIRMAYA SAHOO VS	// 0 //
321	WP(C)/0018813/2023	NITYANANDA KHARSEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0018814/2023	DIBAKARA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
323	WP(C)/0018815/2023	PRAFULLA KUMAR SABAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0018816/2023	SUDHANSU SEKHAR PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
325	WP(C)/0018817/2023	MIHIR KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
326	WP(C)/0018818/2023	RENUBALA BEHERA VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
327	WP(C)/0018819/2023	ANITA KUMARI MAJHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	WP(C)/0018820/2023	RABINDRA SINGH VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
329	WP(C)/0018821/2023	PRASANTA KUMAR DAKUA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0018822/2023	KRUSHNA PRASAD GOUDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0018823/2023	KARTIK CHANDRA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0018824/2023	PRAMODINI PATTANAIAK	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0018825/2023	NIBASI PARIDA	GOURI KUMAR RATH	//
		VS	VS	0
		THE SECY., DEPT. OF PETROLEUM AND NATURAL GAS, UNION OF INDIA, NEW DELHI		//
334	WP(C)/0018826/2023	SARAT MIRDHA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0018827/2023	SILLA SUMITA PATRO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0018828/2023	SHANTANU KUMAR DASH	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0018829/2023	SOMANATH SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0018830/2023	MADHUSUDAN DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0018831/2023	PURNA CHANDRA ROUTHAY	SHASHI BHUSAN JENA	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
340	WP(C)/0018832/2023	PADMALAV BHOI	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0018833/2023	STATE OF ODISHA BIJAYA KUMAR RATH VS	SHARMISTHA SAMAL VS	// // ()
342	WP(C)/0018834/2023	STATE OF ODISHA ARJUN GOCHHAYAT VS	SHASHI BHUSAN JENA VS	// // ()
343	WP(C)/0018835/2023	STATE OF ODISHA MADHUSUDAN PANDA VS	SHARMISTHA SAMAL VS	// // ()
344	WP(C)/0018836/2023	STATE OF ODISHA BIJAYA KUMAR PATEL VS	SHARMISTHA SAMAL VS	// // ()
345	WP(C)/0018837/2023	STATE OF ODISHA AJAYA PARIDA VS	AUROBINDA SAHOO VS	// // ()
346	WP(C)/0018838/2023	STATE OF ODISHA BAINATH PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
347	WP(C)/0018839/2023	STATE OF ODISHA PRABHASINI SENAPATI VS	KRISHNA CHANDRA SAHU VS	// // ()
348	WP(C)/0018840/2023	STATE OF ODISHA ARAKHITA PANDA VS	SHARMISTHA SAMAL VS	// // ()
349	WP(C)/0018841/2023	STATE OF ODISHA M/S. PRUTHWIRAJ MISHRA VS	KAJAL SAHOO VS	// // ()
350	WP(C)/0018842/2023	PRINCIPAL COMMNR GST AND CENTRAL EXCISE, BBSR. HEMALATA SAHOO VS	SHARMISTHA SAMAL VS	// // ()
351	WP(C)/0018843/2023	STATE OF ODISHA NARAHARI DALAI VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0018844/2023	PRADEEP KUMAR BUDEK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
353	WP(C)/0018845/2023	PRATAP KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
354	WP(C)/0018846/2023	RATAN CHAND SENAPATTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
355	WP(C)/0018847/2023	BHAGABAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
356	WP(C)/0018848/2023	DEBENDRA KUMAR RAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
357	WP(C)/0018849/2023	DURYODHAN SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
358	WP(C)/0018850/2023	RAJESH KUMAR TARINI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
359	WP(C)/0018851/2023	DEBAJYOTI ROY VS SONAM ROY	PRASANTA KUMAR NANDA VS	// 0 //
360	WP(C)/0018852/2023	ARUNA KUMAR DASH VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
361	WP(C)/0018853/2023	ARUN KUMAR MOHANTY VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
362	WP(C)/0018854/2023	RAGHUMANI NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
363	WP(C)/0018855/2023	JANMEJAY BEHERA	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	WP(C)/0018856/2023	STATE OF ODISHA GITANJALI MALLICK	RANJIT SAMAL	//
		VS	VS	()
365	WP(C)/0018857/2023	STATE OF ODISHA DHARMARAJ SAHU	RANJIT SAMAL	//
		VS	VS	()
366	WP(C)/0018858/2023	STATE OF ODISHA A.ARUNA	RANJIT SAMAL	//
		VS	VS	()
367	WP(C)/0018859/2023	STATE OF ODISHA DHRUBA CHARAN SAHOO	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	()
368	WPCRL/0000075/2023	ZONAL MANAGER, INDIAN BANK, BBSR M.PADMANABHA	SATYABRATA MOHANTY (1)	//
		VS	VS	()
369	ABLAPL/0006234/2023	STATE OF ODISHA RAMA PARIDA @ RAMA CHANDRA PARIDA	SK. KALIM UDDIN	//
		VS	VS	()
370	ABLAPL/0006235/2023	STATE OF ODISHA ASHOK KUMAR MALLICK	RANJIT KUMAR LENKA	//
		VS	VS	()
371	ABLAPL/0006236/2023	STATE OF ODISHA PRATAP BARDHAN	SUDEEP KUMAR SARANGI	//
		VS	VS	()
372	ABLAPL/0006237/2023	STATE OF ODISHA SUSANTA KUMARA BHOI	SWATIREKHA JENA	//
		VS	VS	()
373	ABLAPL/0006238/2023	STATE OF ODISHA RADHAPATI DAS	TRILOCHAN PANIGRAHI	//
		VS	VS	()
374	ABLAPL/0006239/2023	STATE OF ODISHA SK. RINKU @ SK. SALIMUDDIN	PRIYA RANJAN SINGH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0006240/2023	STATE OF ODISHA MUKUNDA KHUTULA VS	JITENDRA KUMAR CHHOTARAY VS	// JAGDALPUR /49 /2023 ()
376	ABLAPL/0006241/2023	STATE OF ODISHA MANGAL MARNDI VS	SARADA PRASAD DASH VS	// RAIRANGPUR TOWN /78 /2023 ()
377	ABLAPL/0006242/2023	STATE OF ODISHA NIRANJAN MALIK VS	JAGANNATH KAMILA VS	// CHANDIPUR /62 /2023 ()
378	ABLAPL/0006243/2023	STATE OF ODISHA NIRANJAN MALIK VS	JAGANNATH KAMILA VS	// CHANDIPUR /64 /2023 ()
379	ABLAPL/0006244/2023	STATE OF ODISHA SISIR NAIK VS	SAROJ KUMAR DASH VS	// TALCHER TOWN /290 /2023 ()
380	ABLAPL/0006245/2023	STATE OF ODISHA RAKESH KUMAR MOHANTY VS	GOOR PRASAD MOHAPATRA VS	// KENDRAPARA SADAR /12 /2023 ()
381	ABLAPL/0006246/2023	STATE OF ODISHA BIJAY @ BIJAY KUMAR DAS VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /167 /2023 ()
382	ABLAPL/0006247/2023	STATE OF ODISHA BISHNU CHARAN NAIK VS	BAISHNAB CHARAN PATRA VS	// BANTALA /226 /2023 ()
383	ABLAPL/0006248/2023	STATE OF ODISHA AMIT KUMAR SAHOO VS	BIBHU PRASAD DAS VS	// BAIDYANATHPUR /223 /2023 ()
384	ABLAPL/0006249/2023	STATE OF ODISHA NIRANJAN GHASI VS	PRADIP MOHANTY VS	// SUNDARGARH TOWN /103 /2023 ()
385	ABLAPL/0006250/2023	STATE OF ODISHA SMRUTIPRAVA MOHAKUD VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// JASHIPUR /260 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0006251/2023	SMRUTIPRAVA MOHAKUD VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	RAIRANGPUR TOWN /280 /2022 () //
387	ABLAPL/0006252/2023	BINE @ BINAY @ BABAN BAG VS STATE OF ODISHA	SUSHANT KUMAR SAHU VS	KHETRARAJPUR /125 /2022 () //
388	ABLAPL/0006253/2023	RAVI KUMAR SINGH @ RABI SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /162 /2023 () //
389	ABLAPL/0006254/2023	JAIS AHMED @ JAIS AHAMED VS STATE OF ODISHA	SIDHARTHA DAS VS	COLLIERY /182 /2023 () //
390	ABLAPL/0006255/2023	RAMAKANTA BHAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /176 /2023 () //
391	ABLAPL/0006256/2023	FAKIR CHARAN NAIK VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BIDANASI /190 /2020 () //
392	ABLAPL/0006257/2023	CHATUA PRADHAN @ PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	MLAN SHAKTI PAUL VS	KHURDA MODEL /339 /2023 () //
393	ABLAPL/0006258/2023	BALARAM KANUNGO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /82 /2023 () //
394	ABLAPL/0006259/2023	MAMATA BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	NAYAPALLI P.S. /134 /2023 () //
395	ABLAPL/0006260/2023	NABA KISHORE SAHU VS STATE OF ODISHA	DEBASHIS NANDA VS	MANCHESWAR P.S. /463 /2021 () //
396	ABLAPL/0006261/2023	SAMUEL MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /213 /2021 () //
397	ABLAPL/0006262/2023	AJAYA PANDEY	JYOTIRMAYA SAHOO	AMBABHONA /119 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0006263/2023	LAXMI BAGH @ ROUT	RABINDRA PRASAD PATNAIK	BANARAPAL /179 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0006264/2023	UTKAL KESHARI MALLA	SANGITA MOHANTY	MARSHAGHAI /336 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0006265/2023	DILLIP DALEI	BIJAYA KUMAR DASH	JAJPUR SADAR /136 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0006266/2023	SATRUGHAN SAHOO	PANCHANAN PANIGRAHI	RASOL /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0006267/2023	GIRIDHAR MAHANKUDA	MANOJ KUMAR PATI	KHATIGUDA /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0006268/2023	PANKAJ KUMAR TIWARI	SARAT KUMAR JENA	BURLA /245 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0006269/2023	DANDAPANI BEHERA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /258 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0006270/2023	BIDUTLATA SAHOO @ BIDULATA	SATYABRATA DASH	ODAGAON /88 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0006271/2023	SK. SALIM	PRIYA RANJAN SINGH	AUL /464 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0006272/2023	GOBINDA JAGDALA	BISWAJIT RANJAN TRIPATHY	BINIKA /289 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0006273/2023	SANTOSH KUMAR @ MANU PATTANAIAK	JYOTIRMAY GUPTA	NIRAKARPUR /128 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0006274/2023	STATE OF ODISHA SK. ARSAT VS	ASHOK KUMAR PATTANAİK (A) VS	// BALICHANDRAPUR /174 /2023 ()
410	ABLAPL/0006275/2023	STATE OF ODISHA RABINDRA KUMAR PANDA VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /156 /2023 ()
411	ABLAPL/0006276/2023	STATE OF ODISHA NIRANJAN DAS VS	JITENDRA SAMANTARAY VS	// SURADA /223 /2023 ()
412	ABLAPL/0006277/2023	STATE OF ODISHA BISWAJIT SAHOO VS	ASISH KUMAR RAY VS	// BARI /183 /2023 ()
413	ABLAPL/0006278/2023	STATE OF ODISHA BASANTI KARNA VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /264 /2023 ()
414	ABLAPL/0006279/2023	STATE OF ODISHA KASI ROUT VS	ALOK KUMAR KAR VS	// BADAGODA P.S. /201 /2023 ()
415	ABLAPL/0006280/2023	STATE OF ODISHA AMIN BISWAL VS	BISWORANJAN SWAIN VS	// CHAULIAGANJA /131 /2023 ()
416	ABLAPL/0006281/2023	STATE OF ODISHA PADMANABHA PADHAN VS	SANTOSH KUMAR BRAHMA VS	// LATHOR /66 /2023 ()
417	ABLAPL/0006282/2023	STATE OF ODISHA BIJAY KUMAR DALABEHERA VS	PRAKASH KUMAR MISHRA VS	// //0 J.M.F.C.,BARAMBA(Cuttack)
418	ABLAPL/0006283/2023	STATE OF ODISHA RUKSANA KHATUN @ RUKSANA BEGUM @ RUKSANA SHORIKI VS	ASHOK KUMAR PATTANAİK (A) VS	2(C)CC/0000001/2016 BALICHANDRAPUR /174 /2023 ()
419	ABLAPL/0006284/2023	STATE OF ODISHA JITENDRA RAO @ S. JITENDRA RAO @ SANTU VS	MAHENDRA KUMAR MOHAPATRA VS	// SAHID NAGAR P.S. /303 /2018 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0006285/2023	BIBEKANANDA BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAGDIA /1 /2023 () //
421	ABLAPL/0006286/2023	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	TALCHER TOWN /305 /2023 () //
422	ABLAPL/0006287/2023	NARAYAN SAMAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //
423	ABLAPL/0006288/2023	SUBHRANSU SEKHAR SAHOO VS STATE OF ODISHA	SANGRAMJIT PANDA VS	/ /0 () //
424	ABLAPL/0006289/2023	SANTISWARUP DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
425	ABLAPL/0006290/2023	KARANIL BAGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KODINGA /114 /2023 () //
426	ABLAPL/0006291/2023	DAITARI SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /252 /2023 () //
427	ARBA(ICA)/0000001/2023	GMR KAMALANGA ENERGY LTD. VS SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION TOWER A	PAMI RATH VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :09/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	M/S.BINI MISHRA, R.RAY
2	1/2023 ARBA(ICA)/1/2023	GMR KAMALANGA ENERGY LTD.-MP	PAMI RATH
3	2/2023 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
4	2/2023 ARBA(ICA)/1/2023	GMR KAMALANGA ENERGY LTD.-MP	PAMI RATH
5	3/2023 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
6	4/2023 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
7	198/2023 CRLMP/241/2023	ANINDITA CHINERA-MP	BYOMAKESH TRIPATHY
8	199/2023 CRLMP/1102/2023	DAMODAR DAS-MP	SAMVIT MOHANTY
9	200/2023 CRLMP/1102/2023	DAMODAR DAS-MP	SAMVIT MOHANTY
10	225/2023 TRP(C)/209/2023	PUNNYAPRAVA BARIK-MP	SATYA NARAYAN MISHRA 4
11	226/2023 TRP(C)/210/2023	DIPA@SUDHASMITA DAS-MP	PRABIR KUMAR RAY
12	230/2023 RPFAM/176/2023	DR.PRITAM MOHANTY-MP	SARATHI JYOTI MOHANTY
13	230/2023 CONTC/3870/2023	BIJOY KUMAR SINGH-MP	ADV
14	419/2023 CRLREV/308/2023	NARENDRA NAIK@BEDA-MP	BIJAYA KUMAR NAYAK (3)
15	420/2023 CRLREV/308/2023	NARENDRA NAIK@BEDA-MP	BIJAYA KUMAR NAYAK (3)
16	421/2023 CRLREV/308/2023	NARENDRA NAIK@BEDA-MP	BIJAYA KUMAR NAYAK (3)
17	422/2023 CRLREV/309/2023	SASANKA SEKHAR ACHARYA-MP	LAXMIDHAR MAHAPATRA
18	423/2023 CRLREV/310/2023	PRIYANATH DAS-MP	JAYDEEP PAL
19	425/2023 FAO/251/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
20	591/2023 RSA/228/2023	SUBALA RANA-MP	TUSAR KUMAR MISHRA
21	592/2023 RSA/353/2015	NILAMBAR GOUD@HERNA-MP	M/S.U.C.MISHRA
22	593/2023 RSA/353/2015	NILAMBAR GOUD@HERNA-MP	M/S.U.C.MISHRA
23	617/2023 CMP/655/2023	ARUN KUMAR DEY-MP	SWARUP KUMAR PATNAIK
24	618/2023 CMP/656/2023	PAWAN KUMAR AGARWAL-MP	TUSAR KUMAR MISHRA
25	619/2023 CMP/657/2023	PAWAN KUMAR AGARWAL-MP	TUSAR KUMAR MISHRA
26	620/2023	ARDHENDU HARICHANDAN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA

27	CMP/658/2023 621/2023	DAMBARUDHAR @ DAMBARU PARIDA-MP	BANSHIDHAR BAUG
28	CMP/659/2023 622/2023	KUMATI CHITA-MP	ARABINDA TRIPATHY
29	CMP/660/2023 623/2023	KUMATI CHITA-MP	ARABINDA TRIPATHY
30	CMP/660/2023 624/2023	COLLECTOR, NABARANGPUR-MP	TUKUNA KUMAR MISHRA
31	CMP/661/2023 625/2023	D.ADINARAYAN RAO-MP	LINGARAJ SARANGI
32	CMP/662/2023 835/2023	MUNA @ PRADYUMNA KHANDAYATRAY-MP	AMLAN SHAKTI PAUL
33	BLAPL/4699/2023 947/2023	THE MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
34	MACA/561/2023 948/2023	TRIVENI MISHRA-MP	M/S.S.C.PRADHAN
35	MACA/139/2008 949/2023	TATA AIG GENERAL INSURANCE CO.LTD., KOLKATA-MP	PAVIJIT PATNAIK
36	MACA/564/2023 1101/2023	SINA BAHUBALENDRA @ DALI-MP	
37	ABLAPL/4632/2023 1102/2023	SANJIT KUMAR NAYAK-MP	BYOMOKESH SAHOO
38	ABLAPL/5723/2023 1103/2023	PRASANTA PRADHAN-MP	
39	ABLAPL/3745/2023 1377/2023	AJAY KUJUR-MP	BISWAJIT NAYAK
40	CRLA/638/2023 1378/2023	AJAY KUJUR-MP	BISWAJIT NAYAK
41	CRLA/638/2023 1379/2023	AJAY KUJUR-MP	BISWAJIT NAYAK
42	CRLA/638/2023 1380/2023	MANMATH KUMAR GARNAIK-MP	BHABANI SHANKAR DASPARIDA
43	CRLA/639/2023 1381/2023	MANMATH KUMAR GARNAIK-MP	BHABANI SHANKAR DASPARIDA
44	CRLA/639/2023 1382/2023	SOMANATH DAS-MP	SURYA NARAYAN PANIGRAHI
45	CRLA/83/2022 1383/2023	PABITRA PANDA-MP	BISHNU PRASAD PRADHAN
46	CRLA/582/2022 1384/2023	SOMANATH DAS-MP	SURYA NARAYAN PANIGRAHI
47	CRLA/83/2022 1862/2023	NARESH KUMAR SENAPATI-MP	SUDEEP KUMAR SARANGI
48	CRLMC/2632/2023 1863/2023	M/S.ORISSA HOMES PVT.LTD.-MP	TARUNKANTA PATTANAYAK
49	CRLMC/2634/2023 1864/2023	SANJAY KUMAR SAHOO-MP	ANSHUMAN RAY
50	CRLMC/2636/2023 1865/2023	RANA@RANJIT NAIK-MP	
51	CRLMC/2248/2023 1866/2023	EKADASIA SAHU-MP	SIDHARTHA DAS
52	CRLMC/2640/2023 1867/2023	NIRAKAR MEHER-MP	TRILOCHAN NANDA
53	CRLMC/2641/2023 1868/2023	CHINMAYA MALLICK@CHINMAYA KUMAR MALLICK-MP	PATYA NARAYAN MISHRA (4)
54	CRLMC/2643/2023 1869/2023	SAYED MANWAR-MP	SMRUTI RANJAN ROUT
55	CRLMC/2645/2023 1870/2023	SUMANA PATI-MP	CHINMAYA MISHRA
56	CRLMC/2646/2023 3426/2023	GANESH KUMAR NAYAK-MP	PRAFULLA CHANDRA ACHARYA
57	WA/1310/2023 3427/2023	JYOTI BHUSAN MISHRA-MP	ABHIRAM SWAIN
	WA/1314/2023		

58	3428/2023 WA/1312/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
59	3429/2023 WA/1312/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
60	3430/2023 WA/1312/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
61	3431/2023 WA/1313/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
62	3432/2023 WA/1313/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
63	3433/2023 WA/1313/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
64	3434/2023 WA/1315/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
65	3435/2023 WA/1315/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
66	3436/2023 WA/1315/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
67	3437/2023 WA/1316/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
68	3438/2023 WA/1316/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
69	3439/2023 WA/1316/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
70	3440/2023 WA/1317/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
71	3441/2023 WA/1317/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
72	3442/2023 WA/1317/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
73	8662/2023 WP(C)/18644/2023	DR.PRANAYA NANDA SWAIN-MP	ARIJEET MISHRA
74	8663/2023 WP(C)/18646/2023	M/S.BAJRAGBALI RE ROLLERS (P) LTD. ROURKELA-MP	AVIJIT PATNAIK
75	8664/2023 WP(C)/18648/2023	CHANDAN KUMAR DAS-MP	SUMIT KUMAR MOHANTY
76	8665/2023 WP(C)/18649/2023	MANJULATA CHHATOI-MP	DEBAJYOTI CHATERJEE
77	8666/2023 WP(C)/18652/2023	SRINIBAS JENA-MP	AMITABH MISHRA
78	8667/2023 WP(C)/18654/2023	BISWA RANJAN PARIDA-MP	AMITABH MISHRA
79	8668/2023 WP(C)/18655/2023	SRINIBAS JENA-MP	AMITABH MISHRA
80	8669/2023 WP(C)/18657/2023	SUDHANSU JENA-MP	AMITABH MISHRA
81	8670/2023 WP(C)/18656/2023	M/S SATPATHY ASSOCIATES, BARGARH-MP	SAILABALA JENA
82	8671/2023 WP(C)/18658/2023	JAGANNATH BISOI-MP	RAMESH CHANDRA SWAIN
83	8672/2023 WP(C)/18661/2023	BUDU KHARA-MP	RAMESH CHANDRA SWAIN
84	8673/2023 WP(C)/18663/2023	JUBARAJ SAMAL-MP	SUBHRANSU BHUSAN MOHANTY
85	8674/2023 WP(C)/16729/2023	BIRENDRA MOHAPATRA-MP	DEEPAK KUMAR MOHAPATRA
86	8675/2023 WP(C)/18665/2023	JAYANT KUMAR POI-MP	RAMESH CHANDRA SWAIN
87	8676/2023 WP(C)/18668/2023	KABIRAJ SAMAL-MP	SUBHRANSU BHUSAN MOHANTY
88	8677/2023 WP(C)/18667/2023	M/S. SURESH AGRAWAL AND CO, KALAHANDI-MP	GYANA RANJAN NAYAK
89	8678/2023	ABHAYA KUMAR ROUT-MP	BIMBISAR DASH

90	WP(C)/18671/2023 8679/2023	GAJARAJ SAMAL-MP	SUBHRANSU BHUSAN MOHANTY
91	WP(C)/18673/2023 8680/2023	BIBUDDHENDU SAMAL-MP	SUBHRANSU BHUSAN MOHANTY
92	WP(C)/18676/2023 8681/2023	PITAMBAR KHARA-MP	RAMESH CHANDRA SWAIN
93	WP(C)/18675/2023 8681/2023	ZONAL MANAGER, UCO BANK, BALASORE-MP	SUBRAT MISHRA
94	WP(C)/18677/2023 8682/2023	DINESH AGARWAL-MP	DIGAMBARA MISHRA
95	WP(C)/18678/2023 8683/2023	TUSAR KANTA DAS-MP	SUBHRANSU BHUSAN MOHANTY
96	WP(C)/18680/2023 8684/2023	SUNADHAR BAKA-MP	RAMESH CHANDRA SWAIN
97	WP(C)/18683/2023 8685/2023	JAGAL KUMAR SOREN-MP	K.K.SWAIN
98	WP(C)/18682/2023 8686/2023	CHANDRA SEKHAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
99	WP(C)/18685/2023 8687/2023	THE PRINCIPAL UDALA COLLEGE, UDALA-MP	DIGAMBARA MISHRA
100	WP(C)/18686/2023 8688/2023	RABINDRA MADHEI-MP	MR MILAN KANUNGO M/S SUSANTA KUMAR JETHY
101	WP(C)/32804/2021 8689/2023	KAMAL DHARUA-MP	RAMESH CHANDRA SWAIN
102	WP(C)/18689/2023 8690/2023	JANAK KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
103	WP(C)/18691/2023 8691/2023	GYANA RANJAN SAMAL-MP	
104	WP(C)/15267/2023 8692/2023	BHAGABATIPUR PANI PANCHAYAT, PURI-MP	HRUDANANDA MOHAPATRA
105	WP(C)/18687/2023 8693/2023	BIBHUTI BHUSAN MANDAL-MP	RAMESH CHANDRA SWAIN
106	WP(C)/18693/2023 8694/2023	PADMA CHARAN MOHANTY-MP	KABIRAJ PRADHAN
107	WP(C)/18694/2023 8695/2023	ADWAIT KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
108	WP(C)/18696/2023 8696/2023	MOHAN MOHAPATRA-MP	RAMESH CHANDRA SWAIN
109	WP(C)/18699/2023 8697/2023	DINAKRUSHNA DALEI-MP	NIRANJAN LENKA
110	WP(C)/18700/2023 8698/2023	MANORAMA DAS-MP	SUBHRANSU BHUSAN MOHANTY
111	WP(C)/18701/2023 8699/2023	BERABOI PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
112	WP(C)/18697/2023 8700/2023	BHIMSEN PUJARI-MP	RAMESH CHANDRA SWAIN
113	WP(C)/18703/2023 8701/2023	DUSMANTA KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
114	WP(C)/18705/2023 8702/2023	SWAPNESWAR BHATTA-MP	RAMESH CHANDRA SWAIN
115	WP(C)/18707/2023 8703/2023	BALANGA PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
116	WP(C)/18706/2023 8704/2023	KALANDI SETHI-MP	NIRANJAN LENKA
117	WP(C)/18708/2023 8705/2023	DIBYA RANJAN DAS-MP	SUBHRANSU BHUSAN MOHANTY
118	WP(C)/18710/2023 8706/2023	KEJRIWAL AND ASSOCIATES, BBSR-MP	PRASANTA KUMAR SAHOO
119	WP(C)/18709/2023 8707/2023	MANOJ PARIDA-MP	RAMESH CHANDRA SWAIN
120	WP(C)/18711/2023 8708/2023	BABULAL AGRAWAL-MP	ANJAN KUMAR BISWAL
	WP(C)/18712/2023		

121	8709/2023 WP(C)/18714/2023	B.KRISHNA RAO DORA-MP	RAMESH CHANDRA SWAIN
122	8710/2023 WP(C)/18713/2023	PARBATIPUR PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
123	8711/2023 WP(C)/18715/2023	SUNIL KU. DUTTA-MP	JITENDRA KUMAR LENKA
124	8712/2023 WP(C)/18718/2023	ANIL KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
125	8713/2023 WP(C)/18716/2023	RAGHUNATH DAKUA-MP	RAMESH CHANDRA SWAIN
126	8714/2023 WP(C)/18717/2023	AJU PRASAD MAHAPATRA-MP	PRASANNA KUMAR MISHRA
127	8715/2023 WP(C)/18720/2023	AMULYA BISWAS-MP	PRIYA RANJAN SWAIN
128	8716/2023 WP(C)/18721/2023	SANGITA MOHANTY-MP	RAMESH CHANDRA SWAIN
129	8717/2023 WP(C)/18719/2023	MAA JAGESWARI PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
130	8718/2023 WP(C)/18722/2023	BENUDHAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
131	8719/2023 WP(C)/34769/2022	SASMITA SAHOO-MP	BIDYALOK MOHAPATRA
132	8720/2023 WP(C)/35371/2022	SNEHASIS SAHOO-MP	J.K. RATH, AVIJIT MISHRA
133	8721/2023 WP(C)/18723/2023	MANORANJAN PARIDA-MP	AKSHYANGSHU SEKHAR NANDY
134	8722/2023 WP(C)/18724/2023	SANTOSH KUMAR GOND-MP	RAMESH CHANDRA SWAIN
135	8723/2023 WP(C)/18725/2023	SULATA BISWAS-MP	PRIYARANJAN SWAIN
136	8724/2023 WP(C)/18726/2023	M/S. SWATI TRADERS-MP	BISWA KUMAR MISHRA
137	8725/2023 WP(C)/18727/2023	PANKAJ KUMAR MOHANTY-MP	RAMESH CHANDRA SWAIN
138	8726/2023 WP(C)/18733/2023	SARBESWAR SAHOO-MP	ROHIT RANJAN RAY
139	8727/2023 WP(C)/18735/2023	BIRENDRA MOHAPATRA-MP	RINTU NAYAK
140	8728/2023 WP(C)/18733/2023	SARBESWAR SAHOO-MP	ROHIT RANJAN RAY
141	8729/2023 WP(C)/18737/2023	KUNI ARUKHA-MP	SANTOSH KUMAR MAHANTY
142	8730/2023 WP(C)/18738/2023	RAMA CHANDRA SAHOO-MP	PRAVU PITYARTHI KUMAR PANDIT
143	8731/2023 WP(C)/18747/2023	IMRAN AHMAD SIDDIQUE-MP	PABITRA KUMAR NAYAK
144	8732/2023 WP(C)/18748/2023	JYOTI PRAKASH MISHRA-MP	SUBASH CHANDRA PUSPALAKA
145	8733/2023 WP(C)/18749/2023	TAJUDDIN KHAN-MP	JAGAMOHAN PATTANAIAK
146	8734/2023 WP(C)/18753/2023	BARENDRA KUMAR NAYAK-MP	TRILOCHAN NANDA
147	8735/2023 WP(C)/18762/2023	SATYABRATA BEHERA-MP	GYANARANJAN SETHI
148	8736/2023 WP(C)/18763/2023	AJJHAL LOGISTICS PVT.LTD-MP	PRADEEP KUMAR MAHAPATRA
149	8737/2023 WP(C)/18765/2023	BHAGIRATHI KAR-MP	BIJAYA KUMAR BEHERA
150	8738/2023 WP(C)/18770/2023	RANJAN KUMAR PATTANAIAK-MP	BISWAJIT NAYAK
151	8739/2023 WP(C)/18772/2023	MAA SARASWATI SHG-MP	DIPTI RANJAN SWAIN
152	8740/2023	SHANKARSAN SAHOO-MP	SANTOSH KUMAR SAMANTARAY

153	WP(C)/18775/2023 8741/2023	KALI PRASAD NANDA-MP	NIROD KUMAR SAHU
154	WP(C)/18778/2023 8742/2023	KHIROD KUMAR MISHRA-MP	BIJAYA KUMAR BEHERA
155	WP(C)/18781/2023 8743/2023	DEBAJANI PATRA-MP	PRATIK DASH
156	WP(C)/18782/2023 8744/2023	PRASANTA KUMAR SATAPATHY-MP	SATYABRATA MOHANTY (1)
157	WP(C)/18785/2023 8745/2023	K.TARINI CHARAN PRUSTY-MP	SUBHALAXMI MOHANTY
158	WP(C)/18786/2023 8746/2023	JYOTSNARANI MOHAPATRA-MP	PRATIK DASH
159	WP(C)/18787/2023 8747/2023	DHARITREE ENTERPRISES-MP	PRASANT KISHORE RAY
160	WP(C)/18791/2023 8748/2023	SANTOSH KUMAR SAHOO-MP	AUROVINDA MOHANTY
161	WP(C)/18790/2023 8749/2023	OMM SINGH CHARAN-MP	PRABHU PRASANNA BEHERA
162	WP(C)/18792/2023 8750/2023	LINGARAJ SAHOO-MP	TRILOCHAN PANIGRAHI
163	WP(C)/18793/2023 8751/2023	SRIKANT@SHREEKANT JAISWAL-MP	BIREN SANKAR TRIPATHY
164	WP(C)/18795/2023 8752/2023	RUDRANARAYAN PADHI-MP	MIHIR KANTA RATH
165	WP(C)/18797/2023 8753/2023	SUBASH NAYAK-MP	HRUDANANDA MOHAPATRA
166	WP(C)/18806/2023 8754/2023	JOGENDRA SAHU-MP	JATESWAR NAYAK
167	WP(C)/18809/2023 8755/2023	MIHIR KUMAR JENA-MP	MANOJ KUMAR PATI
168	WP(C)/18817/2023 8756/2023	NIBASI PARIDA-MP	GOURI KUMAR RATH
169	WP(C)/18825/2023 8757/2023	ARJUN GOCHHAYAT-MP	SHASHI BHUSAN JENA
170	WP(C)/18834/2023 8758/2023	PRABHASINI SENAPATI-MP	KRISHNA CHANDRA SAHU
171	WP(C)/18839/2023 8759/2023	RAJESH KUMAR TARINI-MP	KRISHNA CHANDRA SAHU
172	WP(C)/18850/2023 8760/2023	DEBAJYOTI ROY-MP	PRASANTA KUMAR NANDA
173	WP(C)/18851/2023 8761/2023	ARUNA KUMAR DASH-MP	PRASANTA KUMAR NANDA
174	WP(C)/18852/2023 8762/2023	ARUN KUMAR MOHANTY-MP	PRASANTA KUMAR NANDA
175	WP(C)/18853/2023 8763/2023	RAGHUMANI NAIK-MP	RANJIT SAMAL
176	WP(C)/18854/2023 8764/2023	JANMEJAY BEHERA-MP	RANJIT SAMAL
177	WP(C)/18855/2023 8765/2023	GITANJALI MALLICK-MP	RANJIT SAMAL
178	WP(C)/18856/2023 8766/2023	DHARMARAJ SAHU-MP	RANJIT SAMAL
179	WP(C)/18857/2023 8767/2023	A.ARUNA-MP	RANJIT SAMAL
180	WP(C)/18858/2023 8768/2023	DHRUBA CHARAN SAHOO-MP	JAYANTA KUMAR KHANDAYATRAY
181	WP(C)/18859/2023 8769/2023	M/S. PRUTHWIRAJ MISHRA-MP	KAJAL SAHOO
	WP(C)/18841/2023		